POST OFFER PUBLIC ANNOUNCEMENT
for the attention of the Shareholders of
KLG Capital Services Limited ("KCSL"/ Target Company)
Registered Office: Deep Market, 32, Wazirpur Community Centre, Ring Road, Delhi – 110052.

The details subsequent to the completion of Open Offer formalities in connection with (a) Public Announcement **["PA"]** dated March 03, 2008 issued pursuant to and in compliance with among others, Regulations 10 and 12 of Chapter III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto **["SEBI Takeover Regulations" / "Regulations"]**; (b) Letter of Offer dated April 30, 2008 sent to the shareholders / beneficial owners of KCSL (c)Corrigendum to Public Announcement dated May 05, 2008 and (d) Corrigendum to Public Announcement dated May 08, 2008 issued by Networth Stock Broking Limited as Manager to the Open Offer on behalf of Awaita Properties Private Limited **["Acquirers"]** are as under:

1	Name of Target Company	KLG Capital Services Limited	
2	Name of Acquirer including PACs	Awaita Properties Private Limited PAC - Not Applicable	
3	Name of the Manager to the Offer	Networth Stock Broking Limited	
4	Name of the Registrar to the Offer	Intime Spectrum Registry Limited	
5	Offer Details Date of opening of the Offer Date of closure of the Offer	Open offer to acquire up to 6,40,480 fully paid up Equity Shares of Rs. 10/- each, representing 20% of voting paid up equity share capital at a price of Rs. 37.50 per fully paid up equity share. May 08, 2008 [as per revised schedule] May 27, 2008 [as per revised schedule]	
6	Details of the acquisition		
Sr. No.	**Particulars**	**Proposed in the Letter of Offer**	**Actual**
6.1	Offer Price (Rs.)	37.50	37.50
6.2	Shareholding of Acquirer before SPAPA - Number of shares (%) (a)	2,24,788 (7.02%)	2,24,788 (7.02%)
6.3	Shares acquired by way of SPA or Market Purchases - Number of shares (%) (b)	17,11,287 (53.44%)	17,11,287 (53.44%)
6.4	Shares acquired in the Open Offer - Number of shares (%) (c)	6,40,480 (20%)	Nil (0.00%)
6.5	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 2,40,18,000/-	Nil
6.6	Shares acquired after PA but before 7 working days prior to offer closure date, if any - Number of shares (%). (d)	Nil	Nil
6.7	Post Offer Share Holding of Acquirer - Number of shares (%) (a+b+c+d)	25,76,555 (80.45%)	19,36,075 (60.45%)
6.8	Pre & Post Offer Shareholding of Public - Number of shares (%)	**Pre Offer**: 12,66,325 (39.54 %) **Post Offer**: 6,25,845 (19.54%)	**Pre Offer**: 12,66,325 (39.54 %) **Post Offer**: 12,66,325 (39.54 %)
7	Status of Escrow Account, whether released or not	The amount lying in the Cash Escrow Account is yet to be released to the Acquirer.	
8	Payment of interest, if any, to the shareholders with details thereof	Not applicable	
9	Status of Investor complaints received, if any	No investor complaints have been received in respect of the offer.	

This Post Offer Public Announcement will also be available on SEBI website at www.sebi.gov.in
The Acquirer and its Directors accept joint and several responsibilities for the information contained in this Post Offer Public Announcement and also for the obligations of Acquirer as laid down under the SEBI Takeover Regulations.
Issued by Manager to the Offer on behalf of the Acquirer

Networth Stock Broking Limited, 143, Mittal Court, 'B' Wing, 14th Floor,
224, Nariman Point, Mumbai – 400 021.
Tel. No.: + 91 22 6615 8818 Fax No.: +91 22 2283 6306,
Contact Person: Mr. Anil Mehta,
Email: anilmehta@nsbl.co.in , SEBI Registration No.: INM000011013.
Place: Mumbai Date: 2nd June, 2008